

(c) The Majhi community has been specified as Scheduled Tribe in Madhya Pradesh and Bhoi community has been specified as Scheduled Tribe in relation to the States of Assam, Meghalaya and Mizoram. The caste of Kevat and Mallah have not been specified as Scheduled Tribes in relation to any of the States.

Overall Development of backward Tribal Areas of Tripura

1954. SHRI KHAGEN DAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government of Tripura has sent any Special Area Projects for the overall development of selected backward tribal areas of the State;

(b) if so, the number of such projects received by Government from the State;

(c) what is the total fund sought to be released by Government for the implementation of those projects;

(d) what is the total fund sought by the State Government as Grant-in-aid; and

(e) whether any step has been taken to release the fund?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) No, Sir.

(b) to (e) Do not arise.

Development in Tribal Dominated N.E. Region

1955. SHRI W. ANGOU SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the measures for bringing rapid development in the tribal dominated North-East Region;

(b) the amount of funds allotted during the Ninth Five Year Plan for the same, State-wise;

(c) whether Government are aware of the condition of some villages where there is no proper road; and

(d) by when these villages will be connected with proper roads?